

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:3679
ANSWERED ON:24.08.2011
COMPENSATION TO DISPLACED FAMILIES
Ju Dev Shri Dilip Singh;Nagar Shri Surendra Singh

Will the Minister of COAL be pleased to state:

(a) The details of compensation, rehabilitation and employment provided by the various companies of Coal India Limited (CIL) to the persons whose land was acquired for coal mining and other purpose during the last three years and current year, year-wise, company-wise and State-wise;

(b) whether a number of cases are still pending;

(c) if so, the details thereof, company-wise and State-wise and the reasons therefor; and

(d) the action taken/proposed to be taken by the Government to deal with the aforesaid pending cases of compensation/rehabilitation/employment?

Answer

MINISTER OF STATE IN THE MINISTRY OF COAL(SHRI PRATIK PRAKASHBAPU PATIL)

(a)to (d): The information is being collected and will be laid on the Table of the House.